

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1152

ANSWERED ON:29.11.2006

AVAILING TREATMENT IN MUNICIPAL HOSPITALS BY CGHS BENEFICIARIES

Adsul Shri Anandrao Vithoba

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Central Government Health Scheme beneficiaries can undertake medical treatment from Municipal Hospitals;
- (b) if so, whether the beneficiaries can get the medicines prescribed by the Municipal Hospitals from the CGHS dispensaries; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b) Yes, Sir.

(c) In view of (a) & (b) above, the question does not arise.